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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 254/1998

in

O.A. NO. 766/1997

New Delhi this the 26th day of October, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

H.C. Raj Singh S/O Amar Singh,
R/O 37-J, Police Colony, Model Town,
New Delhi.

... Applicant

(By Mrs. Meera Chhibber, Advocate)

-Versus-

1. Shri V. N. Singh,
Commissioner of Police,
P.H.Q., M.S.O. Building,
I.P.Estate, New Delhi.
2. Shri B. S. Brar,
Addl. Commissioner of Police,
Northern Range, PHQ,
New Delhi.
3. Shri S.N. Srivastava,
DCP, Northern Distt.,
Civil Lines, Delhi.

... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Learned counsel for the applicant wants to withdraw this application for contempt. She is permitted to do so. Accordingly the C.P. is hereby dismissed as withdrawn.

Km
(K. M. Agarwal)
Chairman

R. K. Ahooja
(R. K. Ahooja)
Member (A)

/as/